

### Flood Control

641. SHRI RAM PAL SINGH : Will the Minister of WATER RESOURCES be pleased to state :

- (a) whether the Union Government have formulated any scheme to control flood in Uttar Pradesh; and  
(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) and (b) The planning and execution of flood control schemes are primarily the responsibilities of the State Governments. The Centre renders assistance in works that are technical and promotional in nature.

Comprehensive plans for flood management covering short term and long term measures for all the rivers causing floods in Uttar Pradesh have been prepared by the Ganga Flood Control Commission. These have been sent to the State Government for formulating individual schemes after carrying out detailed ground surveys and investigations.

[English]

### Persons Branded as Accused by D.P.

642. SHRI BRAJA KISHORE TRIPATHY : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the number of persons branded as accused for crimes by Delhi Police during each of the last three years;  
(b) the percentage of accused persons finally convicted during the said years;  
(c) whether the Government have conducted any study of low rate of conviction; and  
(d) if so, the findings thereof and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) and (b) The total number of persons arrested and convicted and the percentage of convictions under various heads of crime during the last three years is as under :-

Year	Number of persons arrested	Number of persons convicted	Percentage of convictions
1992	53966	13267	24.6%
1993	56525	13423	23.7%
1994	56201	10587	18.8%

(c) Yes, Sir.

(d) The primary causes for low conviction rate have been identified as :-

- (i) Delayed investigation due to non-availability of technical opinion.

- (ii) courts are over-burdened with a large backlog of cases, resulting in delayed trial leading to inaccuracies in eyewitness accounts.

Several steps have been taken up to improve the quality of investigation and prosecution :

- (i) A separate Forensic Science Laboratory has been set up for Delhi Police.  
(ii) In important cases recourse is taken to advanced scientific techniques like DNA-Finger printing at the Centre for Cellular and Molecular Biology, Hyderabad etc. as an aid to investigation.  
(iii) The number of Courts/Special courts has been increased.  
(iv) A very substantial increase has been allowed in the number of Public Prosecutors.

### Telephone Services in Jaipur

643. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) the justification for increasing the telephone rent from Rs. 245 to Rs. 360 without increasing the number of free calls in Jaipur, Rajasthan;  
(b) the improvement brought in telephone service and additional facilities provided to the telephone subscribers of the Jaipur city as a result of the enhancement in the rent;  
(c) whether the Department of Telecommunication propose to withdraw the increase made in telephone rent; and  
(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The telephone rentals are based on the equipped capacity of the telephone exchange system. The increase of telephone rent in Jaipur is due to increase in the exchange system capacity of Jaipur Telephones. The number of free calls is fixed irrespective of the size of the exchange system and is not related to the rentals charged.

- (b) The enhancement of rent is based on the increase in equipped capacity of the exchange system, providing access to a larger number of subscribers.  
(c) No, Sir.  
(d) The reasons have been stated in 'a' above.

### Purchase of Helicopters

644. SHRI SHAILENDRA MAHTO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether several oil companies have purchased helicopters during the last three years;

(b) if so, the details thereof alongwith their cost, dates of purchase and the companies for which these have been purchased;

(c) whether some of the above helicopters have gone out of order;

(d) if so, the number thereof and the amount spent on their maintenance and repairing during the above period; and

(e) the steps taken by the Government to ensure that these helicopters are not misused ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) No, Sir.

(b) to (e) Do not arise.

#### Telephone Connections

645. SHRI V. DHANANJAYA KUMAR :

SHRI BRISHIN PATEL :

SHRI PANKAJ CHOWDHARY :

SHRI BRIJ BHUSHAN SHARAN SINGH :

SHRI NAWAL KISHORE RAI :

DR. LAL BAHADUR RAWAL :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a large number of consumers have been waiting since long, specially in the rural parts of the country, to get new telephone connections;

(b) if so, the reasons therefor; and

(c) the future plans to provide new telephone connections expeditiously and by what time new connections would be given on demand throughout the country ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) and (b) No, Sir. In the rural parts of the country, telephone connections are given practically on demand except some cases, where it may be delayed due to resource constraints.

(c) National Telecom. Policy 1994 envisages the provision of telephone connections on demand throughout the country including rural parts by 1997. For this purpose, participation of the private sector is also being allowed to provide basic telephone services.

#### Linking of Rivers

646. SHRI SANDIPAN BHAGWAN THORAT : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Maharashtra has submitted any project to the Union Government for linking of Bhima and Sina rivers in the state;

(b) if so, the total cost thereof;

(c) the steps taken by the Union Government in this regard;

(d) the time by which the said project is likely to be completed; and

(e) the share of the Union Government therein ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) No, Sir.

(b) to (e) Do not arise.

#### Joint Venture for Oil Exploration

647. DR. VASANT NIWRUTTI PAWAR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is any proposal to promote private sector joint venture in oil exploration;

(b) if so, the reasons thereof and

(c) the expected investment during the current plan under this proposal ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Government of India has in March 1995 offered 28 blocks under the Joint Venture Exploration Programme to private companies for exploration of oil and gas.

(b) The main reasons are

- technology would be upgraded through the induction of state-of-the-art technology companies.

- additional resources from the private sector would be deployed in exploration activities with the aim of adding to country's hydrocarbon reserves.

(c) Total investment will depend on the number of contracts signed and the quantum of work committed to in each of these contracts.

[Translation]

#### Reservation in Services in Madhya Pradesh

648. SHRI RAM VILAS PASWAN : Will the Minister of WELFARE be pleased to state :

(a) whether the Union Government have received any proposal from the State Government of Madhya Pradesh for inclusion of the provision of 69% reservation in Madhya Pradesh Government services in the Ninth Schedule to the Constitution;

(b) if so, whether the Union Government propose to bring a Constitution Amendment Bill in this regard; and